

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 40 of 2014**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Doddanavar Global Energy Pvt. Ltd. ....Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co.Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. B.S. Prasad

Counsel for the Respondent (s) : Ms. Swapna Seshadri for R-1 & R-2  
Mr. Anand K.Ganesan for R-3

**ORDER**

The learned counsel for the Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 27.04.2014 after serving copy on the other side.

Post the matter on **02.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/ak*